

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CORAM:

815/2014

PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.05.2018.

NAME OF THE COMPANY: Ms. Ameeta Mehra Vs. Ministry of Corporate Affairs & Ors.


SECTION OF THE COMPANIES ACT: 633(2)

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
	For the Petitioner:	Mr. Jeevesh Nagrath, Mr. Pratham Sharma and Mr. Chitvan Singhal, Advocates.		
	For the Respondent:	Mr. Manik Dogra, Advocate		


ORDER

It is submitted that accounts of the Respondent company have been prepared. Let the Board Meeting be convened for 23rd May, 2018. The venue be mutually agreed upon by the parties at a convenient time fixed by them.

Renotify this case for further consideration on 30th May, 2018.



(Deepa Krishan)
Member (T)



(Ina Malhotra)
Member (J)